

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1363 OF 2019 IN
DFR NO. 2215 OF 2019

Dated: 26th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

THDC India Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Ms. Anushree Bardhan

Counsel for the Respondent(s)

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ORDER

Issue notice on IA No. 1363 of 2019 and the main appeal to the Respondents returnable on 14.10.2019. Dasti, in addition, is also permitted.

List the matter on **14.10.2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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